

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) While the petroleum oil tank wagons are not allotted to the Railways, but to different bases serving different areas covering part of one or more Railway Zones, the vegetable oil tank wagons are placed at the disposal of the various Railways. The total number of petroleum and vegetable oil tank wagons is as follows:—

B.G.	3,600.
M.G.	1,429.

(b) The distribution of these tank wagons between the petroleum (mineral) oil and the vegetable oil traffic is as under:—

	B.G.	M.G.
Petroleum (mineral) oil	33,36	1,391
Vegetable oil	264	38

†Includes 6 temporarily transferred to the pool of vegetable oil traffic.

(c) Yes.

(d) The following measures are adopted:—

(i) 50 more vegetable oil tank wagons have recently been received and a provision for ordering a large number of new tank wagons is being made.

(ii) The practice of allowing back-loading of black oil tank wagons with vegetable oil as and when feasible, which had been discontinued, has since been restored until the availability of vegetable oil tank wagons improves sufficiently to meet the requirements of vegetable oil trade.

(iii) Temporary downgrading of petroleum oil tank wagons for use for vegetable oil traffic as and when it can be conveniently arranged without detriment to the movement of petroleum oil traffic.

SCHEME TO CONNECT INDORE WITH BROAD GAUGE

196. SHRI V. S. SARWATE: Will the Minister for RAILWAYS be pleased to state:

(a) whether the scheme to link Indore with a broad gauge railway line has been finalised; and

(b) if so, what will be the route of this line?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Not yet.

(b) Three alternative alignments, viz., (i) Indore-Dewas-Ujjain, (ii) Indore-Dewas-Maksi, (iii) Indore-Dewas-Tarana Road are under investigation and a decision in the matter will be taken after the traffic survey reports, which are expected shortly, have been examined.

ADULT TRAINING CENTRES

197. SHRI B. V. KAKKILAYA: Will the Minister for LABOUR be pleased to state:

(a) the number of adult training centres which are being run under the employment exchanges in each State;

(b) the number of trainees—

(i) who have passed out of these centres each year; and

(ii) who are on the rolls of these centres at present;

(c) what are the diplomas or certificates granted by these centres; and

(d) whether these diplomas or certificates are recognised by any State Government?

THE MINISTER FOR LABOUR (SHRI V. V. GHRI): (a) and (b). Two statements are placed on the Table of the House. [See Appendix VI, Annexures Nos. 105 and 106.]

(c) A diploma in craftsmanship is awarded to the passed-out trainees.

(d) Yes, by some State Governments.